

(6)

Central Administrative Tribunal  
Principal Bench: New Delhi

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OA 2183/95

New Delhi, this the 7th day of October, 1999

Hon'ble Shri A.V.Haridasan, Vice Chairman (J)  
Hon'ble Shri S.P.Biswas, Member (A)

Shri Yog Raj Singh  
Postal Assistant,  
(Under Termination)  
Laxmi Nagar Post Office,  
Delhi.

Applicant

By None

Versus

1. The Director Postal Services (P).  
O/O The Chief Post Master General,  
New Delhi- 1.

2. Sr. Supdt. of P.O. Delhi,  
(East Division),  
Delhi.

3. Ministry of Communication,  
through its Secretary,  
Union of India.  
New Delhi.

Respondents

(By Advocate: Shri S.Mohd. Arif)

O R D E R (ORAL)

by Hon'ble Shri A.V.Haridasan, Vice-Chairman (J)

None appears on behalf of applicant even on the second call and none had appeared on the previous dates of hearing also. It appears that applicant is no more interested in prosecuting the matter and the OA is, therefore, dismissed in default and non-prosecution without any order as to costs.

  
(S.P.Biswas)

Member (A)

  
(A.V. Haridasan)  
Vice Chairman (J)

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